

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.904/2013

New Delhi this the 11th November, 2016

**Hon'ble Shri V Ajay Kumar, Member (J)
Hon'ble Shri P K Basu, Member (A)**

Piyush Ranjan Shukla
R/o R-165 A, Gali No.8
Ramesh Park, Laxmi Nagar
New Delhi-110092.

...Applicant

(Through Advocate: None)

Versus

Commissioner of Customs(General)
Personnel & Establishment Department
New Custom House, Ballard Estate
Mumbai-400001.

...Respondents

(Through Advocate: None)

Order (Oral)

V. Ajay Kumar, Member(J):

None appears for the applicant even on revised call.

2. It is seen that on 22.08.2016, this Tribunal passed the following order:-

“As per Hon’ble Bench’ order dated 16.05.2013, amended OA has not been filed by the learned counsel for applicant. Let the matter be placed before the Hon’ble Bench for consideration and orders on 23.09.2016.”

3. In spite of sufficient time having been granted by this Tribunal, amended OA has not been filed. There is no representation on behalf of the applicant on earlier occasion also. Hence, the OA is dismissed in default and for non prosecution. No costs.

(P K Basu)
Member(A)

(V Ajay Kumar)
Member(J)

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